

**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF MEGHALAYA, SHILLONG**

**NOTIFICATION**

Dated Shillong, the \_\_ June, 2017

**No. HCM II/142/2017/Estt/** With the approval of the Chairman, the High Court Legal Services Committee, High Court of Meghalaya is pleased to empanel Smt. Nakilin G Shylla, Advocate to act as Legal Aid Counsel in the High Court of Meghalaya. The High Court Legal Services Committee has full authority in selecting such panel lawyers/advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing her duties as panel lawyer.

Secretary,  
High Court Legal Services Committee,  
High Court of Meghalaya

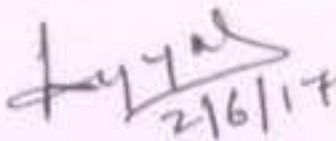
**Memo. No. HCM II/142/2017/Estt/ 1983A** Dated Shillong, the 2<sup>nd</sup> June, 2017

Copy to (for information):-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, Executive Chairman, Meghalaya State Legal Services Authority.
3. The P.S to Hon'ble Mr. Justice V. P. Vaish, Chairman, High Court Legal Services Committee for his Lordship's kind information.
4. The P.A. to Registrar General, High Court of Meghalaya.
5. The Director General of Prisons, Meghalaya, Shillong.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong
8. The District & Sessions Judge-cum-Chairman, District Legal Services Authority\_\_\_\_\_.
9. The Deputy Commissioner\_\_\_\_\_
10. The President, High Court Bar Association, Shillong.
11. The Judge, District Council Court,\_\_\_\_\_
12. The Director, Printing & Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.

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- ✓ 13. The System Analyst, High Court of Meghalaya, with a request to kindly upload the same in the Registry's website.
14. Smt. Nakilin G Shylla, Advocate, for information and necessary action.
15. Notice Board
16. Office Copy.

  
21/6/17  
**SECRETARY**  
**HCLSC**